

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 11.10.2022 (TUESDAY)**

**COURT – IV**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:20 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 3303 of 2022 in Comp. App. (AT) (Ins) No. 359 of 2020	Rajendra Mulchand Verma & Ors. Vs. K. L. J. Resources Ltd. & Anr.	Gaurav Agrawal	Yash Anand

### **For Judgment**

<b>2.</b>	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
<b>3.</b>	Comp. App. (AT) (Ins) No. 176-178 of 2020 & I.A. No. 3156 of 2022	Vishal Ghisulal Jain Resolution Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh Aniruth Purusotham G	

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Judgment**

<b>4.</b>	Comp. App. (AT) (Ins) No. 770 of 2020 & I.A. No. 2062 & 2063 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep S Ruda Rishav Banerjee
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**